-903

(a) whether the Government of India have taken any decision on the representation from the Government of Gujarat regarding the capacity of the power station to be erected at Dhruvaran and if so, when it was conveyed to the Government of Gujarat; and

Ob) whether orders for the equipment have been placed and if so, when it is expected to (i) arrive and (ii) be put into commission?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O V. ALAGESAN): (a) The Government of Gujarat were informed on 29th June, 1962, that their scheme for providing additional capacity of 250 MW at Dhruvaran would be taken up for consideration along with other Fourth Plan schemes, work on which is to commence in advance during the Third Plan period itself.

(b) Does not arise.

Loss to Delhi Mm Scheme due to BREAKING OF BOTTLES

•237. SHRI DAHYABHAI V. PATEL: Will the Minister pf FOOD AND AGRICULTURE be pleased to state how much loss ha-s been incurred by the Delhi Milk Scheme due to breakage of milk bottles during the last twelve months ended June 30, 1962?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHRI A. M. THOMAS): The total value of glass milk bottles, which broke and, therefore, had to be replaced during the 12 months ended June 30, 1962, is Rs. 2,30,768.

DECISION OF KERALA UNIVERSITY TO SPEND THE AMOUNT ALLOTTED BY GOVERNMENT FOR FAMILY PLANNING

> *238. SHRI P. A. SOLOMON: Will the Minister of HEALTH be pleased to state whether it is a fact that the Senate of the Kerala University has i decided to spend the amount allotted

1562 RS-3.

by the Central Government for the campaign of Family Planning and research?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): According to the available information the scheme of Family Planning Communication and Research undertaken by the University of Kerala with grant-in-aid from the Government of India was approved by the Syndicate of the University.

EXCISE DUTY CONCESSIONS TO SUGAR INDUSTRY

- *239. SHRI CHANDRA SHEKHAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) the facilities and concessions in excise duty granted by the Government to various sugar factories in different States during 1960-61 and 1961-62 as export losses;
- (b) whether these have resulted in increasing the export; and if so, to what extent?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHRI A. M. THOMAS): On the exports of sugar, full drawback of excise duty and cane purchase tax is allowed. Since July, 1961, considering inadvisability of raising the consumer's price, and the industry's inability to meet the losses, Government have been meeting a major part of the loss on exports.

(b) There has been considerable improvement in exports of sugar.

रीवां डिवीजन में रेल-मार्ग

- *२४०. श्री विमलकुमार मन्नालालजी चौरडिया: क्या रेल मन्त्री यह बताने की क्रपा करेंगे कि :
- (क) सरकार मध्य प्रदेश में रीवां डिवीजन में कौन-कौन सी रेल लाइन बनाने का विचार कर रही है ;